133 Written Answers

संस्कृति निधि की स्थापना की गई है, में यह प्रावधान किया गया है कि इस अंशदान के अतिरिक्त, राष्ट्रीय संस्कृति निधि की परिसंपत्तियों में अन्य के साथ साथ 17 करोड़ और 50 लाख रुपये शामिल होंगे जो संस्कृति विभाग, भारत सरकार के योजनागत बजट में से दिये जायेंगे।

(ग) राष्ट्रीय संस्कृति निधि की स्थापना केन्द्रीय सरकार द्वारा पूर्त अक्षय निधि अधिनियम, 1890 (1890 का 6) की धारा 4 एंव 5 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए की गयी है।

(घ) आज की तिथि के अनुसार, राष्ट्रीय संस्कृति निधि को निम्नांकित अंशदान प्राप्त हए हैं,

(1) 1996-97 के दौरान संस्कृति विभाग से 2 करोड़ रुपये का संचित अंशदान।

(II) भारतीय राष्ट्रीय कला और सांस्कृतिक विरासत न्यास से 1,54,750/ रुपये जो ताजमहल पर खर्च किया जायेगा।

(III) राष्ट्रीय खनिज विकास निगम लिमिटेड, हैदराबाद से 25,000/-रुपये।

(Ⅳ) पेट्रोलियम और प्राकृति गैस मंत्रालय के सचिव श्री वि. एल. केलकर से 1,000/--रुपये।

(ड़) अब तक किसी को नहीं।

Financial Irregularities in Law Faculty, Delhi University

1168. SHRI LAKKHIRAM AGAR-WAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether his attention has been drawn to the news-item, in the Hindustan Times, dated 12th October, 1997 regarding Rs. 20 lakh embezzled in Delhi University and state whether irregularities amounting to Rs. 20 lakh have been detected during the course an audit enquiry conducted into the financial affairs of Law Faculty, Delhi University; and

(b) if so, the action taken against the guilty persons?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

Representations Regarding. Corruption in KVS

1169. SHRI SHIV CHARAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state what has been the fate of different representations made by MPs detailing widespread and growing corruption in Kendriya Vidyalayas and asking for a high level probe to him and to his predecessors during the preceding five-six years?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): Representations received from the MPs detailing corruption in Kendriya Vidyalayas are examined and appropriate action is taken by the Sangathan in accordance with rules.

Senior scales for Yoga teachers in KVS 1170. SHRI SHIV CHARAN SINGH:

SHRI GOVINDRAM MIRI: Will the Minister of HUMAN RE-

SOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Kendriya Vidyalaya Sangathan has not been given Senior Scale for Yoga Teachers even after 16 years, while all other categories of teachers have been given senior scale after 12 years of service;

(b) if so, the reasons therefor; and

(c) whether they will be given senior scale before being given scales as per fifth Pay Commission provisions?